Pakistani miscreants, two of them armed with rifles, one with a gun and two with lathis, came to Nachana and lifted away four camels. On their way back they stopped two PWD tractors and two trucks on Nachana-Bahla Road. They threatened the drivers and punctured the tyres of all the four vehicles. The drivers and other occupants were beaten with lathis. There was no loss of life in this incident.

Oral Answers

बी मच लिमये : मध्यक्ष महोदय मेरा व्यवस्था का प्र:न है। मैं यह जानना चाहता हं कि इस पश्न का विदेश मंद्रालय जवाब क्यों दे रहा है क्या जैसलमेर किसी विदेश में है ? मझ इस पर सब्त एतराज है।

Shri M. C. Chagla: I am answering it because it is addressed to me. I am quite prepared to transfer it to the Ministry of Defence.

थी मध् सिनये : यह बोझ सरदार माहब को उठाने दीजिये । ग्राप ग्रपने कपर क्यों बोझा डाल रहे हैं ?

Mr. Speaker: Anyway, it does not matter.

श्री भारत सिंह बौहान : मैं यह जानना बाहता हं कि इस तरह स जो होडंजं का घुसपैठ होता है तथा जो शन्तिमय नागरिक वहां पर रहते है उन का नुकसान होता है तो क्या सरकार ने जिस तरह से ग्राग लग जाने या धन्य किसी तरह से नुकसान हो जाने पर मुद्रावजा दिया जाता है उस तरह से इन को मुमाबजा देने का विचार किया है ? सरकार इस विचार पर क्या विचार कर रही है तथा क्या सरकार ने इस तरह की कोई योजना बनाई है ?

Shri M. C. Chagia: I have no knowledge about it. I agree with my hon. friend that something should be done, but whether something has been done or not is not for my Ministry to say.

Shri Hem Barua: Since intrusions. perticularly armed intrusions as in Jaissimer or in the eastern

of Assam-West Bengal. sector Tripura, are always a prelude to invasion may I know whether our Government are in a position to tell us whether they consider these incidents of intrusions as isolated incidents or they are a part of a broad pattern of invasion that is coming from Pakistan very soon?

Shri M. C. Chagla: There have been several border incidents from timeto time; this is one of the border incidents, but I agree that the cumulative effect of these incidents should make us very watchful and vigilant,

Mr. Speaker: Next question. Shri Ramamurti.

Shri Amrit Nahata: Sir, I belong to that place and I want to ask a supplementary.

Mr. Speaker: Due to a mistake it has been put to the Foreign Minister: therefore, there is no point in putting supplementaries. We cannot ask questions on defence matters and expect the Foreign Minister to answer them. Therefore, wherever the mistake has occurred, we shall keep quiet now and go to the next question.

United States Agency for International Development

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## \*125. Shri P. Ramamurti: Shri A. K. Gopulan:

Will the Minister of External Affairs. be pleased to state:

- (a) whether the attention of Government has been drawn to the recent disclosure by "Ramparts" magazine in U.S.A. that the United States Agency for International Development is being used by C.I.A. for its activities:
- (b) if so, whether Government have considered the implications of thisdisclosure from the Indian point of view; and
- (c) the steps Government propose to take to stop misuse, if any, of thisorganisation in India?

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The Minister of External Affairs (Shri M. C. Chagia); (a) to (c). Government are aware that in its account of C.I.A. involvement in student affairs in the United States and elsewhere, the U.S. magazine "Ramparts" has indicated that some individuals alleged to be C.I.A. operatives have at some time or other been employees of the United States Agency for International Development. There is no allegation that the AID as such is being used by the C.I.A. for its activities. As has already been announced, Government have undertaken enquiry into the use of CIA Funds in India. If it is found that any objectionable activities are being carried out by individuals under cover of their official positions, Government will take appropriate action.

Shri P. Ramamurti: Is it not a fact that officials of the United States Agency for International Development have free access to all the projects for which their organisation gives aid to this country, whether official or non-official, under the guise of supervision and is it not that such free access gives ample opportunity to such of the C.I.A. agents as might have been planted in these organisations to carry on nefarious activities in these various project areas and, if so, what does Government propose to do to stop it?

Shri M. C. Chagla: If we take technical cooperation from the United States and they have an agency to carry out such a cooperation, there must be American experts who must see to the proper carrying out of such cooperation. We cannot shut out American experts from such an operation. I do not think it would be right to suggest that every Americansome of them are very distinguished and very dedicated persons is a C.I.A. agent. In this particular case. there is no suggestion that this agency was financed by the C.I.A. There may be one or two persons employed by it. But to make that broad charge ....

Shri P. Ramamurti: I have not made a broad charge. Please understand my question. Is it not a fact that these officials connected with this organisation have free access to all the products and is it not a fact that such free access gives ample opportunity to such of the C.I.A. agents as might have been planted in these organisations to carry on these nefarious activities? This is my specific question. I am not talking about everybody.

Shri M. C. Chagia: I do not know what my friend means by 'free access'. If a project is carried on in collaboration with United States, naturally, American engineers, American experts, do have access to such a project. But I do not know whether any requiter follows from that.

Shri P. Ramamurti: In view of the various disclosures that have been made in the United States press for the last so many months about the activities of C.I.A. whose agents are planted in all the aided organisations of the United States of America, has Government considered it necessary to organise counter-intelligence to watch the activities of these officials so that they may be in time to nip it in the bud and, if not, is it a fact that getting aid from the United States, primarily, creates a fear in the Government of not organising such activities?

Shri M. C. Chagia: I think, my friend and colleague, the Home Minister, has already announced in this House that an inquiry is being conducted through the Central Intelligence into all the activities of the C.I.A. and other foreign funds that have been used for election and other purposes. I think, the House should await the result of this inquiry. Apart from that, Government is taking every step to see that the objectionable things, which my hon, friend referred to, do not take place in these organisations.

Shri A. K. Gopalan: In view of the fact that for the last four months, the New York Times, the Ramparts referred to here, and other papers and magazines in America have repeatedly written articles about the activities of the C.I.A. in India as well as in other countries and also in view of the fact that we had a discussion here in the Parliament and the Parliament also showed concern about the activities of the C.I.A., may I know whether the Government has made any inquiry about it and, if so, what are the results and, if an inquiry is not made, how long it will take for the Government to make an inquiry and give a report to this House.

Shri M. C. Chagia: We were as much concerned as my friend and other Members on the opposite side by reading what appeared in the New York Times and in the magazine Ramparts. That is why, when I participated in the debate, I promised an immediate inquiry. Pursuant to my suggestion, my colleague the Home Minister immediately instructed the Central Intelligence to inquire into all the aspects of this question. The inquiry is going on; some preliminary reports have been made. But the inquiry is not complete and instructions have been given that this inquiry should be expedited.

Shri A. K. Gopalan: How long will it take to complete it?

Shri Chintamani Panigrahl: The hon. Minister has stated that the inquiry is going on. May I know the scope of the inquiry, whether the inquiry includes all aspects of the C.I.A. in different parts of the country and how long will it take to complete it?

Shri M. C. Chagia: It is much wider than merely CIA. As I said, an inquiry has been instituted to look into allegations made that funds from foreign countries have been used to influence our elections. As to how long the inquiry will take, I am not in a position to say because it is being ASS (AI) LSD—2. conducted by the Home Ministry and not by the External Affairs Ministry.

Shri S. M. Banerjee: Last time when there was a debate on CIA activities during elections, I pointed out to the hon. Minister that CIA agents were working in the Indian Institute of Technology, Kanpur, which is financed by Americans, May I know whether it has been brought to his knowledge that just after elections, in the month of April, confidential circulars have been sent to all the intellectuals-professors, teachers, medical practitioners, lawyers, etc.asking for certain information about the elections, for which Party they voted, and for which they would like to wote during the 1972 elections. May I know whether the issue of these objectionable circulars has been brought to his notice and if so, what action has been taken? The circulars have been issued by the Department of Humanities and Social Sciences.

Shri M. C. Chagla: Obviously, such a circular would not be brought to my notice, but would be brought to the notice of the Home Minister. May I request my hon, friend, if he has any valuable information, to send it on to the Home Ministry?

Shri Tenneti Viswanatham: The Minister was pleased to say that certain preliminary reports were received. May I know the trend of those reports?

Shri M. C. Chagla: It would not be in public interest to disclose them at this stage.

Shri Hem Barua: May I know if he attention of the hon. Minister is drawn to a statement published in the official organ of the Soviet Communist Party, Prauda, which says that Stalin's daughter, Mrs. Svetlana, was whisked away from India to Switzerland by CIA agents. The statement that has come says about the involvement of CIA agents in Indian affairs. Will the Government enlighten us on this matter, how far the statement of Prauda is correct?

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Shri M. C. Chagla: Yes, Sir; I have seen the statement of Pravds. But I thought that we had enough of Svetlana in this House.

Oral Answers

Shrimati Lakshmikantamma: Is the Government aware of the statement made by Mrs. Bandaranaike that the CIA was responsible for her fall in Ceylon and if so, will Government take care to make a study of the CIA's role in Asia?

Shri Piloo Mody: That is quite evident that the C.I.A. has not been as effective in India.

Shri M. C. Chagia: It is difficult enough to investigate the conditions in our country which is very large. I cannot investigate the conditions in Ceylon.

Shri H. N. Mukerice: In view of the delay which will inevitably happen in regard to our inquiry about the CIA and the inhibited manner in which our inquiry necessarily will have to function, may I know, since these charges are openly noised about in the American press, whether Government will consider, in regard to this particular organisation, the United States Agency for International Development, that its experts would not, for the time being, have access to any of the projects where they are supposed to be rendering assist. ance. If the charges are pending before us, if the suspicion is already there, may I know whether Government would take some preventive action pending whatever inquiry we shall complete in an uncertain future?

Shri M. C. Chagia: I have made it quite clear to the House that I have seen an article in the 'Ramparts'; there is no charge against this Agency; it is not suggested that this Agency, which is an official American Agency, a Government Agency, has received any funds from the CIA; the most that it says is that some operatives employed in this Agency were CLA agents. Therefore, how can we blacklist the whole Agency because one or two servents of that Agency may have been in the pay of CIA?

12.00 hrs.

SHORT NOTICE QUESTION Strike in Trombay Fertilizer Factory

S.N.Q 2. Shri Yashpal Singh: Shri Vishwansth Pandey: Shri S. C. Samanta: Shri Madhu Limaye: Dr. Ram Manchar Lohia: Shri George Fernander: Shri Arjun Singh Bhadoria:

Will the Minister of Pc:roteum and Chemicals be pleased to state:

- (a) whether it is a fact that a jout 2.000 workers of the Fertilizer Factory, Trombay are on strike since the 16th May, 1967;
  - (b) if so, the rasons therefor; and
- (c) the time by which Government would take a decision on their demands?

The Minister of State in the Ministry of Petroleum and Chemicals and of Planning and Social Welfare (Shri Raghn Ramaiah): (a) About 1600 workers have been on strike since the 16th May, 1967, but the strike is being called off from today.

- (b) The reasons were differences over the workers' demands for advance increments, ad hoc bonus and the linking of D.A. with the cost of living index.
- (c) Negotiations for a settlement of the differences had been going on under the auspices of the Maharashtra Government. Under a settlement reached yesterday, the question of D.A. and of some interim relief is being referred to a board of conciliation appointed by the State Government under the Industrial Disputes Act.

भी यश्रपाल सिंह : इस हड़ताल के कारण प्रोडक्शन में कितनी कमी हुई # ?